

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-122-2020****Mukund Gosavi & others** **Petitioners****V e r s u s****Roulu Voicunta Colopo** **Respondents-defendants**

Adv. Abhijit Gosavi & Adv. Athnain Naik for the Applicants.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 7th September, 2020.****ORDER:**

The Registry will verify whether notices have been served on the parties and report to the Court on the next adjournment.

2. Post the matter on 21/9/2020.
3. In the meanwhile, the petitioners are permitted to serve the respondent through private service.

DAMA SESHADRI NAIDU, J.**AP/-**